

(c) if so, the alternative site in nearby area where tenements are proposed to be constructed for them; and

(d) whether tenements for them will be constructed alongwith Turkman Gate tenements or nearby, if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir Alternative accommodation was provided by the D.D.A. to those who were willing to shift from the properties which were in a dangerous condition

(b) to (d). Do not arise

Drinking Water Supply Sewerage Scheme in Punjab with World Bank Assistance

3532. SHRI CHITTA BASU. Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the World Bank has agreed to finance a drinking water supply sewerage scheme in Punjab; and

(b) if so, the details of the scheme and the terms and conditions for the World Bank finance?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b) The negotiations are still on with the World Bank.

Rate of Interest on Cooperative Agricultural Credit

3533. SHRI AMARSINH V. RATHAWA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is any proposal under Government's consideration to

reduce the rate of interest on the Cooperative agricultural credit; and

(b) if so, when decision is likely to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). The Reserve Bank of India and the Agricultural Refinance and Development Corporation (ARDC) have set up committees to go into the details of margins and feasibility of reducing rates of interest in cooperative credit institutions. Meanwhile, the State Cooperative Banks have agreed to pass on the benefit of the abolition of the tax on interest announced in the Union Budget for 1978-79 to the ultimate borrowers wherever this tax had earlier been included in the interest rate charged by them. The Reserve Bank of India had also agreed to reduce its rate of interest on refinance provided to the short-term and medium-term loans by 1 per cent and thus, in turn, will result in appropriate reduction in rate of interest charged from the ultimate borrowers.

उत्पादको को कृषि उत्पादकों के लिये दिए जाने वाले मूल्यों और उपभोक्ताओं द्वारा इनके लिए दिए जाने वाले मूल्य में अन्तर

3534. चौधरी रामगोपाल सिंह : क्या कृषि और सिंचाई मंत्री यह बताते की कृपा करने कि :

(क) क्या सरकार को ज्ञात है कि विभिन्न कृषि उत्पादों के उत्पादकों को दिए जाने वाले मूल्यों और उपभोक्ता द्वारा उनके लिए दिये जाने वाले मूल्यों में भारी अन्तर है ;

(ख) यदि हाँ, तो इस सम्बन्ध में क्या कार्यवाही की गई है ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) से (ग). सप्लाई तथा माग की स्थिति के अनुसार बाजार में मूल्य समय-समय पर घटते बढ़ते रहते हैं। उत्पादकों द्वारा प्राप्त किये जाने वाले तथा उपभोक्ताओं द्वारा अदा किये जाने वाले मूल्यों के बीच सामान्य रूप से कुछ अन्तर की आशा तो की ही जाती है। इसका कारण यह है कि उत्पादक द्वारा बिक्री के स्तर में लेकर उपभोक्ता द्वारा खरीद के स्तर तक खर्च करने पड़ते हैं, जिसमें अधिप्राप्ति, परिवहन, दुनाई की लागतें, भंडारण की हानियां, ब्याज, मंडी की फीस, कर आदि लागतें शामिल हैं। सरकार विभिन्न कृषि जिन्यों के मूल्यों पर निरन्तर निगाह रखती है और उत्पादकों द्वारा प्राप्त किये जाने वाले तथा उपभोक्ताओं द्वारा अदा किये जाने वाले मूल्यों के बीच के असामान्य रूप से भारी अन्तर की राकथाम करने के लिए आवश्यक-तानुसार उपयुक्त उपाय किये जाते हैं। इनमें ये उपाय शामिल हैं—मार्बजनिक् वितरण प्रणाली में खाद्यान्नों तथा चीनी की निर्मुक्ति का बढ़ाना, स्टोक की सीमाएँ निर्धारित करना, सप्लाई तंज करने के लिए आयात करना राष्ट्रीय कृषि सहकारी विपणन संघ, राष्ट्रीय उपभोक्ता सहकारी संघ आदि मार्बजनिक् सहकारी एजेन्सियों के माध्यम से जिन्यों की खरीद और बिक्री करना। उत्पादकों के हितों की रक्षा करने के लिए प्रमुख कृषि जिन्यों के न्यूनतम साहाय्य/ अधिप्राप्ति मूल्य निर्धारण किये जाते हैं।

Integrated system of handling and movement of foodgrains by FCI

3535. SHRI PRASANNBHAI MEHTA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Food Corporation of India has plans to introduce the

integrated system of handling and movement of foodgrains in bulk;

(b) if so, what are the main details of the same;

(c) the total cost of expenditure involved in implementing the scheme; and

(d) whether any loan will be given by the World Bank in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir.

(b) The Government of India have approved a project for establishing 3.5 million tonnes of grain storage including one million tonnes of bulk warehouses and provision for introducing bulk grain movement system on a pilot scale from intensive procurement areas to the distribution centres

In order to evaluate the various technical and economic aspects of an integrated system of handling, storage and movement of grain in bulk, the project proposals covers—

(a) Setting up of a few modern grain procurement centres equipped with facilities for mechanical handling of the grain brought by farmers to the markets;

(b) establishing bulk grain terminals located in the procurement and the distribution areas;

(c) road vehicles for transportation of grain in bulk from procurement centres to the nearby rail-head terminals,

(d) Hopper bottom railway wagons enough for one unit train and modifications to existing ordinary wagons to transport bulk grain; and

(e) establishment of terminal facilities for loading and unloading bulk rail wagons.